

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 209 OF 2015 & IA NO. 346 OF 2015
APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016
APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017
APPEAL NO. 166 OF 2017 & IA NO. 280 OF 2017

Dated: 11th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 209 OF 2015 & IA NO. 346 OF 2015

In the matter of:

Gujarat Urja Vikas Nigam Ltd. & Ors.	Appellant(s)
Vs.		
Renew Wind Energy (Rajkot) Pvt. Ltd. & Ors.	Respondent(s)

APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016

In the matter of:

Rajasthan Textile Mills Association	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	Respondent(s)

APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017

In the matter of:

Ambuja Cement Ltd.	Appellant(s)
Vs.		
Jaipur Vidyut Vitran Nigam Ltd. & Ors.	Respondent(s)

APPEAL NO. 166 OF 2017 & IA NO. 280 OF 2017

In the matter of:

J.K. Cement Works		
Vs.		
Jaipur Vidyut Vitran Nigam Ltd. & Ors.	Respondent(s)

ORDER

These matters could not be taken up due to administrative reasons.

List these matters on **15.02.2018.**

COURT MASTER